

सूँघते हैं। इसकी एक शीशी बाजार में 27 रुपये की है और एक बार में आधी शीशी ही इस्तेमाल की जाती है। इससे 10 साल का बच्चा 6 से 8 घंटे नशे में रहता है। इससे इन बच्चों को कैंसर, निमोनिया, दिल-दिमाग की बीमारियां और नाक गले का infection हो सकता है। इसका इस्तेमाल इतना बढ़ गया है कि दिनभर में ये बच्चे 27 लाख रुपये का थिनर पी जाते हैं।

अगर सरकार सड़कों पर जीने वाले इन बच्चों की जिंदगी बचाना चाहती है, तो मेरा स्वास्थ्य मंत्री जी से अनुरोध है कि वे इस थिनर की खुलेआम बिक्री पर प्रतिबंध लगायें। वह ऐसे बच्चों के पुनर्वास (Rehabilitation) की व्यवस्था करें। इसके साथ ही white fluid के पैक में मिलने वाले थिनर को अलग से बेचे जाने के बजाए, इसे white fluid में मिलाकर ही बेचे जाने के लिए निर्देश जारी करें। धन्यवाद।

Need to take effective steps to protect the land for Gurudwaras in Pakistan

SARDAR TARLOCHAN SINGH (Haryana): Everyone is aware that at the time of partition of India in 1947, the Sikh Community migrated to India. The majority of historic holy places of Sikhs were in that part of India which is now Pakistan. Even the birth place of our founder, Guru Nanak Devji is at Nankana Sahib, forty kms. from Lahore. The Archaeological Department of Pakistan had listed 130 important historical holy places of the Sikhs in that country. All these Gurudwaras had large holdings of land which were donated mostly by Maharaja Ranjeet Singh and other Sikh Chieftains from time to time. The Janam Asthan Gurudwara at Nankana Sahib has thousands of acres of land. After 1947, the Waqf Board of Pakistan took the control of all the Gurudwaras and they are still managing the Gurudwaras as well as land attached with the Shrines.

Both India and Pakistan signed an agreement called Nehru-Liakat Ali Pact in which it was assured that the Pakistan Government will properly maintain the Sikh shrines and the properties. Few days ago, 34 acres of land belonging to Gurudwaras Bebe Nanki, sister of Guru Nanak Devji, has been taken for construction of Defence colony. This Gurudwara is located at Dera Chahal, 35 kms. from Lahore. Similar cases have been occurring many times. Even the conservation and maintenance of the holy Sikh shrines has been neglected and many historical places have already disappeared. UNESCO has issued direction to maintain tenable and untenable cultures of the communities. Pakistani Government has never cared to abide by this and to maintain and conserve the Sikh historical places. The Sikhs lived there for centuries. This is a serious matter which requires an immediate diplomatic approach at the highest level with the Pakistan authorities. The Government of India should take up this important issue with the Pakistan Government. We fear that slowly and slowly, the traces of our history will vanish in Pakistan.

DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I associate myself with the Special Mention.

Need for A monitoring committee to oversee the proper utilisation of Haj subsidy

श्री प्रभात झा (महोदय) : महोदय, हज यात्रियों को अपने टिकट तथा पासपोर्ट के लिए मुम्बई एवं दिल्ली के कार्यालयों में भटकना पड़ता है। अपने टिकट तथा पासपोर्ट को प्राप्त करने में ही उनका अधिकांश पैसा खर्च हो जाता है। इतने कम समय में उनको टिकट एवं पासपोर्ट दिया जाता है कि वे अपनी तैयारी भी नहीं कर पाते। हज